

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-7281-JK (LD ) of 2022**

**DATED:- 14 - 09 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 14 - 09 - 2022

No:-LAW-OIC/153/2022

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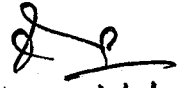
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 7281-JK(LD) of 2022 dated 14.09.2022**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	WP(C) No. 1230/2022 titled Mohd Sadiq V/s UT of J&K and others	<b>Mr. Harvinder Singh, Executive Engineer, PWD (R&amp;B) Division, Poonch</b>
2	CCP(D) No. 402019 in LPAOW 61/2016 titled Anayatullah Lone V/s Abdul Majid Bhat &Ors	<b>Shri. Rafiq Shiekh, Executive Engineer, PWD(R&amp;B) Special Sub Division, Doda</b>
3	Contempt No. 2316/2022 in WP(C) No. 560/2022 titled Rohit Kumar Vs UT of J&K and Ors	<b>Sh K.K Attri, Executive Engineer, PWD (R&amp;B) Construction Division-I Jammu</b>
4	WP(C) No. 838/2022 titled Inhabitants of Village Jodhpur vs UT of J&K and Ors	<b>Shri. Rafiq Shiekh, Executive Engineer, PWD(R&amp;B) Special Sub Division, Doda</b>

  
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